

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

RAJYA SABHA
STARRED QUESTION NO. 149
TO BE ANSWERED ON 24.12.2018

CREATION OF PRODUCTIVE ASSETS UNDER MGNREGA

***149. SHRI D. KUPENDRA REDDY:**

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) whether it is a fact that 60 per cent of the works to be taken up in a district under Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA), shall be for creation of productive assets, directly linked to agriculture and allied activities;
- (b) if so, the details thereof;
- (c) whether the said provision under the scheme is being strictly followed or the works other than agriculture and allied activities are being carried out; and
- (d) if so, the details thereof and the reasons therefor?

ANSWER
MINISTER OF RURAL DEVELOPMENT
(SHRI NARENDRA SINGH TOMAR)

- (a) to (d): A statement is laid on the Table of the House.

Statement in reply to Parts (a) to (d) of Rajya Sabha Starred Question No. 149 for 24.12.2018

(a)to (d): The Schedule-I of Mahatma Gandhi National Rural Employment Guarantee Act, 2005 (MGNREGA) lays down that “The District Programme Coordinator shall ensure that at least 60% of the works to be taken up in a district in terms of cost, shall be for creation of productive assets directly linked to agriculture and allied activities through development of land, water and trees”. With the thrust on development of livelihoods, works prioritized in the convergent planning process for individual beneficiaries are given priority. The total expenditure and the expenditure made in agriculture and allied activities under MGNREGA for the Financial Year 2017-18 is as under:

Total Expenditure	Total Expenditure on agriculture and allied activities	Percentage
Rs. 58886.94 crore	Rs. 39426.05 crore	66.95

State/UT-wise details of percentage of expenditure on agriculture and allied activities under the Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) during the Financial Year 2017-18 is given at **Annexure**.

Annexure referred in reply to parts (a) to(d) of Rajya Sabha Starred Question No. 149 dated 24.12.2018

Financial Year 2017-18

SI. No	States	%age of expenditure on agriculture and allied activities
1	PUDUCHERRY	93.49
2	JHARKHAND	92.13
3	KERALA	89.89
4	LAKSHADWEEP	85.44
5	GOA	79.46
6	MAHARASHTRA	77.54
7	SIKKIM	77.54
8	WEST BENGAL	76.01
9	TAMIL NADU	75.33
10	HIMACHAL PRADESH	73.65
11	KARNATAKA	73.22
12	TRIPURA	71.99
13	ODISHA	71.37
14	UTTARAKHAND	71.26
15	MIZORAM	69.72
16	CHHATTISGARH	67.95
17	RAJASTHAN	63.74
18	NAGALAND	63.35
19	HARYANA	63.31
20	TELANGANA	63.24
21	UTTAR PRADESH	63.21
22	ANDHRA PRADESH	62.00
23	ANDAMAN AND NICOBAR	60.86
24	MADHYA PRADESH	58.93
25	MANIPUR	57.73
26	GUJARAT	57.66
27	PUNJAB	56.37
28	BIHAR	51.85
29	ASSAM	48.52
30	ARUNACHAL PRADESH	46.60
31	MEGHALAYA	43.12
32	JAMMU AND KASHMIR	35.40
	National percentage	66.95

Source: www.nrega.nic.in